

**District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 16-09-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT 79/20		NAEEM	Vs.	UNTRACE
2	MACT 199/20		SALMAN	Vs.	ISTIYQK AHMED
3	MACT 200/20		ANITA	Vs.	NIRMAL SINGH
4	MACT 204/20		SMT. NOSHABA BEGUM	Vs.	SHASHANK MADHURAJ
5	MACT 246/20		MANOJ KUMAR SHARMA	Vs.	BRIJESH KUMAR BARANWAL AND ORS
6	MACT 247/20		SEEMA SHARMA	Vs.	BRIJESH KUMAR BARANWAL
7	MACT 248/20		RANJIT MANDAL (DECEASED) TH. LRs	Vs.	BRIJESH KUMAR BARANWAL
<u>Plaintiff/Petitioner Evidence</u>					
8	MACT 571/19		SHASHI KANTA SHARMA	Vs.	NEHA SIKKA
9	MACT 583/19		GAGAN	Vs.	YOGENDER SINGH
<u>Final Argument</u>					
10	MACT 120/2019		MOHD. NIZAM	Vs	VASHIMA CHOPRA

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 16-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	184/2019	RAVINDER KUMAR	Vs	UNKNOWNB
2	M CrI	183/2019	FATIMA JOOHRA	Vs.	UNKNOWN
3	M CrI	62/2020	GUDDO	Vs.	UNKNOWN
4	M CrI	88/20	KISHAN VIR & ORS	Vs.	UNKNOWN